

HIGH COURT OF SIKKIM
GANGTOK

No.: 40/HCS

Date : 29/04/2024

O-F-F-I-C-E O-R-D-E-R

Mr. Sujeet Pradhan, Assistant Registrar(Confidential Section), High Court of Sikkim, shall also perform protocol duties **on need basis** i.e., as and when required.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General
High Court of Sikkim

Copy to :-

1. Mr. Sujeet Pradhan, Assistant Registrar, High Court of Sikkim, Gangtok;
2. Central Project Coordinator, High Court of Sikkim, Gangtok;
3. Joint Registrar(IT)-cum-Protocol In-charge, High Court of Sikkim, Gangtok;
4. Personal File;
5. Guard File.


29/4/24
Central Project Coordinator